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Web. : www.delhibarcouncil.com

BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : Verification/141/BCD/009/2024

Dated :13.Jun.2024....

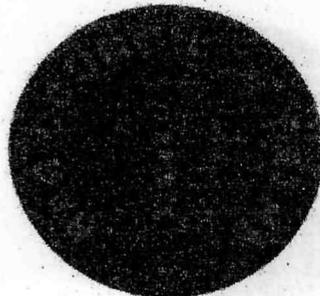
NOTIFICATION No. 9 of 2024

**Removal Notification No. Verification/141/BCD/009/2024 dated 13.06.2024
to Remove Advocate's name from the Roll of Bar council of Delhi due to
LL.B Degree/Marks Sheet reported to be Fake/Forged**

1. It is hereby notified for general information that, under the Proviso to Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India name of under mentioned advocates have been removed from the Roll of the Bar Council of Delhi due to their LL.B Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities:-

Serial No.	Name of Adv	Address as per Records	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	Mr. Alok Kumar Singh (Enrolment No - D/6478/2017)	Mr. Alok Kumar Singh, S/o Shri Surendra Kumar Singh House No - 738, Baghban Apartment Sector-28, Rohini New Delhi-110 085 (Mob-9958587511)	Bar Council of India Sub-Committee Order dated 14.05.2024 and Ratified by the General Council of the Bar Council of India on 28.05.2024 by Removal Proceedings No. 69/2019 (Due to B.A & LL.B Degree/Mark Sheet reported to be Fake/Forged)	
2.	Mr. Devender Singh Tyagi, (Enrolment No - D/315/2002)	Mr. Devender Singh Tyagi, S/o Late Shri Jagan Nath Singh Tyagi 7/315 B, Jwala Nagar, Shahdara, Delhi -32 (Mob - 9810552219)	Bar Council of India Sub-Committee Order dated 24.05.2024 and Ratified by the General Council of the Bar Council of India on 28.05.2024 by Removal Proceedings No. 12/2021 (Due to LL.B Degree/Mark Sheet reported to be Fake/Forged)	
3.	Mr. Raminder Singh, Advocate (Enrolment No - D/311/2004)	Mr. Anmol Sahota S/o Late Mr. Raminder Singh, House No B-404, Lovely Home CGHS Ltd Plot -5, Sector-5, Dwarka, New Delhi-75 (mob - 9810065447)	Bar Council of India Sub-Committee Order dated 24.05.2024 and Ratified by the General Council of the Bar Council of India on 28.05.2024 by Removal Proceedings No. 70/2019 without going on the merits of Fake/Forged LL.B Degree due to death of Sh. Raminder Singh.	


(Ex-Subedar D.K. Sharma)
Prepared and Checked By




Col Arun Sharma (Retd)
Secretary

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(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. :

Dated :

2

2. The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.

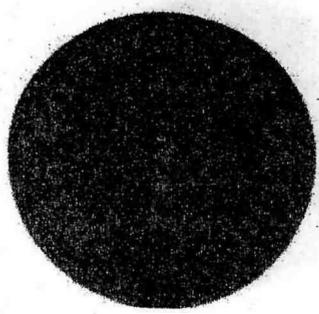
Col Arun Sharma (Retd)
Secretary

(Ex-Subedar D.K. Sharma)
Prep & Checked by

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. The Commissioner of Police, New Delhi
13. Adv concerned.

Note - The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Board.





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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049



Ref. No. Verification/141/352/2024

Dated : 18 Jun 2024

The Principal District & Session Judge
Room No. 204,
Tis Hazari Courts,
Delhi-110054

NOTIFICATION No. 09 of 2024

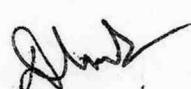
Removal Notification to Remove Name of advocates from
The Roll of the Bar Council of Delhi due to LL.B Degree/
Marks Sheet reported to be Fake/Forged

Sir,

Bar Council of Delhi Removal Notification No. 09 of the year 2024 dt 13.06.2024 is submitted herewith for your information please.

Thanking you,


Col Arun Sharma (Retd)
Secretary
Bar Council of Delhi


(Ex-Subedar D.K. Sharma)
Prep and Checked By

OIC (Genl.)

P.D. S.J. (HQS)
22/06/24

12
03/7/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 37772 - 37902 /Genl./Misc./Circulation/2024

Dated, Delhi the 2 JUL 2024

Sub:- Removal Notification to remove name of advocate from the Roll of Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.

Forwarded a copy of letter Ref. No. Verification/141/352/2024 dated 18/06/2024 and this office bearing diary No. 3247/B dated 21/06/2024 alongwith its enclosures received from the Col. Arun SharmaQ(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), to be circulated for information to :-

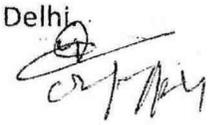
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1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi



Encl. As above

o/c/genl/w

✓
PD 283(w)
03/07/2024

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 21323-21397 /Cirl./Genl./West/THC/2024

Dated 04/7/24

CIRCULAR

Sub:- Removal Notification to remove name of advocate from the Roll of Bar Council of Delhi due to LL.B Degree/Marks Sheet reported to be Fake/Forged.

Forwarded copy of Endorsement Letter No. 37772-37902/Genl./Misc./Circulation/2024 Dated 02.07.2024 along with copy of Letter Ref. No. Verification/141/352/2024 Dated 18.06.2024 Bearing Diary No. 3247/B Dated 21.06.2024 of Office of the Principal District & Sessions Judge (Headquarters), Delhi & copy of Notification No. 9 of 2024 Bearing Ref. No. Verification/141/BCD/009/2024 Dated 13.06.2024 from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi – 110049 received, on the subject cited above, from Ms. Ravinder Bedi, Officer Ld. Incharge, General Branch, Central District/Ld. District Judge (Commercial Court), Tis Hazari Courts, Delhi for information and immediate compliance/necessary action, if any, to:-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.



(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.